

## भारतीय रिज़र्व बैंक

------ RESERVE BANK OF INDIA ------

www.rbi.org.in

RBI/2013-14/475 RPCD.CO.RRB.RCB.BC. No. 82 /03.05.33/2013-14

January 29, 2014

The Chairmen/Chief Executive Officers, All Regional Rural Banks / State and Central Co-operative Banks

Dear Sir/Madam,

## **Bank Rate**

Please refer to our <u>circular RPCD.CO.RRB.RCB.BC.No.50/03.05.33/2013-14 dated October 30, 2013</u> on the captioned subject.

- 2. Consequent to the increase in the policy repo rate under the Liquidity Adjustment Facility (LAF) as announced in the <u>Third Quarter Review of Monetary Policy 2013-14 dated January 28, 2014</u>, the Bank Rate stands adjusted by 25 basis points from 8.75 per cent to 9.00 per cent with effect from January 28, 2014.
- 3. All penal interest rates on shortfall in reserve requirements, which are specifically linked to the Bank Rate, also stand revised as indicated in Annex.
- 4. Please acknowledge receipt to our Regional Office concerned.

Yours faithfully

(A.Udgata)
Principal Chief General Manager

Encl: as above

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हिंदी आसान है,इसका प्रयोग बढ़ाइए।

"चेतावनी : रिज़र्व बैंक द्वारा मेल-डाक, एसएमएस या फोन कॉल के जरिए किसी की भी व्यक्तिगत जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिए।"

**Caution:** RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, passwords, etc. It never keeps or offers funds to anyone. Please do not respond in any manner to such offers.

<u>Annex</u>

## Penal Interest Rates which are linked to the Bank Rate

Item	Existing Rate	Revised Rate
	_	(Effective from January 28, 2014)
Penal interest rates on	Bank Rate plus 3.0	Bank Rate plus 3.0 percentage
shortfalls in reserve	percentage points (11.75	points (12.00 per cent) or Bank
requirements (depending	per cent) or Bank Rate plus	Rate plus 5.0 percentage points
on duration of shortfalls).	5.0 percentage points	(14.00 per cent).
	(13.75 per cent).	